

On the result of the examination held in 1961 it is proposed to appoint this year 22 candidates belonging to Scheduled Castes and 4 belonging to Scheduled Tribes in the I.A.S.

(c) and (d). The I.A.S./I.P.S. (Recruitment) Rules, 1954, and the I.A.S./I.P.S. (Appointment by Competitive Examination) Regulations, 1955, provide for the reservation of 12½ per cent and 5 per cent of the available vacancies in favour of the members of the Scheduled Castes and Scheduled Tribes respectively. Under the Rules/Regulations referred to above, the Union Public Service Commission are empowered to recommend for appointment to the reserved vacancies such of the S.C./S.T. candidates who though not qualified by the general standard, are considered suitable by the Commission with due regard to the maintenance of the efficiency of administration.

#### Schools in Manipur

**966. Shri Rishang Keishing:** Will the Minister of Education be pleased to state:

(a) the number of lower primary, junior basic and middle English schools converted and established and given grants-in-aid by the Manipur Territorial Council in 1960-61 and 1961-62;

(b) the number of teachers appointed for these schools;

(c) whether several instances have been cited and complaints have been made that a large number of unqualified persons were appointed on production of false certificates; and

(d) if so, the number of such persons against whom action or proceedings have been undertaken?

**The Minister of Education (Dr. K. L. Shrimani):** (a) to (d). The required information is being collected from the Manipur Territorial Council through the Administration and will be laid on the Table of the Lok Sabha in due course.

#### Iron and Steel for Andhra

**967. Shri Yallamanda Reddy:** Will the Minister of Steel and Heavy Industries be pleased to state:

(a) the demand of the State Government of Andhra Pradesh for iron and steel for irrigation Projects in the years 1957 to 1961 year-wise;

(b) the allotment made by the Central Government; and

(c) the quantity supplied year wise?

**The Minister of Steel and Heavy Industries (Shri C. Subramaniam):**

(a) and (b). Government of India do not make separate allotments for the various projects of any State. A bulk quota is placed every half-year at the disposal of the State Government and the Central Water & Power Commission, who allocate it to the various projects, including the irrigation projects, according to their priority. From 1960-61, allotments are made only in respect of restricted categories viz., B.P. sheets (thinner than 14 gauge), G.P./G.C. sheets and wire. No authorisation is necessary for the acquisition of the relaxed categories. Consumers can obtain their requirements either from the Stockists or indent on the Iron and Steel Controller for planning on Producers. Indents for relaxed categories are generally met in full.

For the major irrigation projects steel is allotted by the Central Water and Power Commission and for the minor irrigation projects by the State Government. Demands received from both these authorities include all projects and it is not possible to furnish information separately for irrigation projects only. The demand and allotment for irrigation Projects in Andhra Pradesh excluding requirements of hydro-electric projects are:—

Year	Demand	Allotment
1957-58	19,879	12,027 Tons
1958-59	18,522	17,905 Tons

year	Demand	Allotment Tons
1959-60 . . .	14,508	13,757
1960-61 . . .	16,777	16,597
		M. Tonnes
1961-62 . . .	916(*)	251
		M. Tonnes

(\*) Restricted categories only

(c) Information is not available separately regarding the actual supplies of steel to irrigation projects only for any particular State. Details of despatches (supplies) of steel to Andhra Pradesh against the State and Central Government Developments Schemes during the years 1957-58 to 1961-62 is given below:—

year	In Metric Tonnes
1957-58 . . .	6,543
1958-59 . . .	8,051
1959-60 . . .	21,275
1960-61 . . .	48,401
1961-62 (April, 1961 to February, 1962) . . .	41,067

About 4,045 tons have also been released from D.L.F. imports.

#### Iron Ore in Andhra

**968. Shri Yallamanda Reddy:** Will the Minister of Mines and Fuel be pleased to state:

(a) whether Government have investigated at Tallapalli, Guttikonda, Tumrukolu villages of Palnadu Taluq, Guntur District in Andhra Pradesh the availability of Iron Ore;

(b) if so, what are the details of the report;

(c) whether any licences have been issued; and

(d) if so, when?

**The Minister of Mines and Fuel (Shri K. D. Malaviya):** (a) Yes, Sir.

(b) Reserves of iron ore deposits west of Tummurkota and north of Tallpalle have been estimated at 86 million tonnes with 35 per cent. iron content. Iron ore occurring in fault

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breccia at Guttikonda is not of economic significance.

(c) and (d). Information required has been sought from the State Government and will be laid on the Table of the House when received.

#### Overtime pay of ESD (M) Kankinara Workers

**969. Shrimati Renu Chakravartty:** Will the Minister of Defence be pleased to state:

(a) whether it is a fact that industrial workers in the establishment of ESD (M) Kankinara 24 Pargana, West Bengal have not been paid their overtime pay for work done in June, 1960;

(b) if so, the reasons therefor; and

(c) what steps are proposed to expedite measures for paying these dues?

**The Minister of State in the Ministry of Defence (Shri Raghuramaiah):** (a) Normal working hours in the Military Engineer Store Depots are 48 a week. As this limit was not exceeded in the case of E.S.D.(M), Kankinara, in June 1960, the industrial employees concerned are not entitled to any overtime pay, under the rules.

(b) and (c). Do not arise.

#### Coal Wagons allotted to Kerala State

**970. Shri P. Kunhan:** Will the Minister of Mines and Fuel be pleased to state:

(a) the total number of coal wagons allotted to Kerala State during the years 1959 to 1962 so far; and

(b) what were the total requirements of Kerala during the above period?

**The Minister of Mines and Fuel (Shri K. D. Malaviya):** (a) and (b). The figures of the quota and actual